

## Constitution of Benches with effect from 9<sup>th</sup> of August, 2010.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon. The Chief Justice Hon. A.P. Sahi, J.	Fresh, order, admission, hearing and all Listed Matters related to Public Interest Litigation, Tolls on River Bridges in U.P., Environment Matters  AND Fresh Special Appeals for order, admission, hearing and Listed matters from 01.01.2009 onwards including Bunch Cases.  <u>At 2.00 P.M.:</u>  <b>On priority basis Service Writs relating to transfer/suspension of all categories</b> and Special Appeals upto the year 2003 for Orders, Admission and Hearing.  Thereafter  Then Hon The Chief Justice ( <u>On Friday at 2.00 P.M.</u> )
2	3	Hon. Amitava Lala, J. Hon. Sanjay Misra, J.	Fresh, order, admission, hearing Misc. Writs including Control Orders  AND Listed Misc. Writs including Control Orders from January Ist 2009 onwards including Bunch Cases.  <u>At 2.00 P.M.</u>  Misc. Writs for the year 2004 for Orders, Admission and Hearing.
3	37	Hon. Yatindra Singh, J. Hon. Rajes Kumar, J.	Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters including Bunch Cases.  <u>At 2.00 P.M.:</u>  Tax Matters upto the year 2005 for Orders, Admission and Hearing.  Thereafter:
			Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

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| 4 | 9  | Hon. V.M. Sahai, J.<br>Hon. Ran Vijai Singh, J.  | Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights<br><br>AND<br>Listed Special Appeals upto 31.12.2004 and Misc. Writs upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.   |
|   |    | <u>At 2.00 P.M.:</u>                             | Misc. Writs for the year 2003 for Orders, Admission and Hearing.   |
|   |    | Thereafter:                                      | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 5 | 34 | Hon. P.C. Verma, J.<br>Hon. Ram Autar Singh, J.  | Listed Misc. Writs for the year 2007 and 2008 for Orders, Admission and hearing including Bunch Cases.   |
|   |    | Thereafter:                                      | Misc. Writs upto the year 2002 for Orders, Admission and Hearing.  |
|   |    | Thereafter:                                      | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 6 | 36 | Hon. R.K. Agrawal, J.<br>Hon. Rajesh Chandra, J. | Fresh, order, admission, hearing and All Listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.   |
|   |    | <u>At 2.00 P.M.:</u>                             | Misc. Writs for the year 2003 for Orders, Admission and Hearing.   |
|   |    | Thereafter:                                      | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 7 | 29 | Hon. S.K. Singh, J.<br>Hon. D.K. Arora, J.       | Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts<br><br>AND<br>Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1 <sup>st</sup> of January, 2007 onwards including Bunch Cases. |

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writs upto 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

8 32

Hon. Sunil Ambwani, J.  
Hon. Kashi Nath Pandey, J.

Listed Special Appeals from the year 2005 to 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Special Appeals for the year 2004 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

9 35

Hon. Ashok Bhushan, J.  
Hon. V.K. Dixit, J.

Fresh, order, admission, hearing Writs relating to Land Acquisition and Urban Ceiling and All Fresh and Listed Contempt Appeals

AND

Listed Writs relating to Land Acquisition and Urban Ceiling from January 1<sup>st</sup> of 2009 onwards and Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories** and Misc. Writs for the year 2004 and Service Writs for year 2000 and 2001 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

10 44

Hon. Imtiyaz Murtaza, J.  
Hon. Jayashree Tiwari, J.

Fresh, order, admission and hearing Division Bench Criminal Appeals including those where record has been called for considering the application for bail and Capital Cases.

AND

Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2000 onwards, and all Capital Cases.

- Thereafter: Capital Cases for Hearing and Criminal Appeals upto year 1983 for Hearing.
- 11 40 Hon. S.P. Mehrotra, J. Fresh, order, admission, hearing and all Listed F.A.s,  
Hon. S.S. Tiwari, J. F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- At 2.00 P.M.: F.A.s upto the year 1995 and F.A.F.O.s upto the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 12 2 Hon. Vineet Saran, J. Fresh, order, admission, hearing Writs relating to  
Hon. Abhinava Upadhya, J. Local Bodies (including Cooperative Societies, All Societies and Corporations)  
AND  
Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1<sup>st</sup> 2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 7 Hon. Rakesh Tiwari, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.
- At 2.00 P.M.: Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 4 Hon. Prakash Krishna, J. Fresh, order, admission, hearing and all Listed Application u/s 24 C.P.C. Writs arising out of Suits, all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.

At 2.00 P.M.: Misc. Writs for the year 1995 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

15 26 Hon. Devendra Pratap Singh, J. Fresh, order, admission and hearing and all Listed Matters Under Industrial Disputes Act and all Labour Law Enactments

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2008 for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1993 for orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

16 18 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society

AND

Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1992 for orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

17 46 Hon. Amar Saran, J.  
Hon. Surendra Singh, J. Fresh, order, admission, hearing and all Listed Criminal Writs

At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Criminal Appeal from the year 1984 onwards for Hearing.

18 55 Hon. Poonam Srivastava, J. Fresh, order, admission, hearing Government Appeals, Hon. Y.C. Gupta, J. matters U/S 378 (4) Cr.P.C., Criminal Contempt, Criminal Appeals arising from POTA and Habeas Corpus Writs for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders

AND

Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto the year 1999.

At 2.00 P.M.

Oldest Government Appeals for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

19 21 Hon. Arun Tandon, J. Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)

AND

Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs upto the year 1994 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 38 Hon. Dilip Gupta, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society ) from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writs for the year 1993 for orders, Admission and Hearing.

21 6 Hon. Krishna Murari, J.

Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue

AND

Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1993 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 39 Hon. Shishir Kumar, J.

Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions

AND

Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards and Listed Misc. Writs from the year 2001 to 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

23 43 Hon. Ravindra Singh, J.

Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

- Thereafter: Criminal Appeals upto the year 1987 and from 1990 onwards for Hearing.
- 24 5 Hon. Vikram Nath, J. Fresh, order, admission, hearing and all Listed Writs relating to Consolidations and Ceiling
- At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 25 27 Hon. Sabhajeet Yadav, J. Listed Misc. Writs upto 31.12.2000 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M. Misc. Writs for the year 1996 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 54 Hon. Vinod Prasad, J. Fresh, order, admission, hearing in Matters U/Ss 482 & 483 Cr.P.C. **(except supplementary fresh cases)**  
AND  
Listed Matters U/Ss 482 & 483 Cr.P.C. from April Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 27 33 Hon. Bharati Sapru, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act including Bunch Cases.
- At 2.00 P.M. Tax Matters upto the year 2003 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.



- 28 1 Hon. Pankaj Mithal, J. Fresh, order, admission, hearing and all Listed Second Appeals, F.A.s and F.A.F.O.s
- At 2.00 P.M.: Second Appeals upto the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 29 48 Hon. A.K. Roopanwal, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from the year 2001 to 2005 for Orders, Admission and Hearing.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 30 51 Hon. A.K. Tripathi, J. Fresh, order Minor Bail Applications  
AND  
Listed Minor Bail Applications from November 1<sup>st</sup>, 2009 onwards.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 31 10 Hon. Shashi Kant Gupta, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2006 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

32 49 Hon. B.K. Narayana, J. Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals including Bunch Cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 45 Hon. R.D. Khare, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto 31.12.2000 for Orders, Admission and Hearing and **supplementary fresh cases (Matters U/Ss 482 and 483 Cr.P.C.) of Court no.54.**

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

34 47 Hon. B.N. Shukla, J. Fresh order and All Listed Major Bail Applications

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

35 52 Hon. N.A. Moonis, J. Listed Minor Bail Applications upto 31.10.2009 for Orders.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Minor Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals for the year 1988 and 1989 for Hearing.

36 50

Hon. S.C. Agarwal, J.

Fresh, order, admission, hearing Criminal Revisions and All Fresh and Listed Criminal Writs

AND

Listed Criminal Revisions from April 1<sup>st</sup>, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Criminal Writs upto the year 1999 for Orders, Admission and Hearing.

37 53

Hon. Shri Kant Tripathi, J.

Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from 01.01.2006 to 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and also on priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

38 41 Hon. Ashok Srivastava, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Revisions for Orders, Admission and Hearing.**

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

N.B.:- Due to long sitting in respect of "**Ayodhya**" Matter at Lucknow Bench, names of Hon'ble Mr. Justice S.U. Khan and Hon'ble Mr. Justice Sudhir Agarwal are not shown in the list. However, as and when they will sit here, either Division Bench will be formed or sit singly.

**CHIEF JUSTICE**  
**03.08.2010**